No. 10/57/2017-NCLT (Pt-II) NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated: March, 2019

CORRIGENDUM

Subject: Engagement of Deputy Registrar, Assistant Registrar, Court Officer, Private Secretary and Stenographer purely on contractual assignment in National Company Law Tribunal.

The positions of Deputy Registrar, Assistant Registrar, Court Officer, Private Secretary and Stenographer purely on contractual assignment shall also be filled in respect of NCLT Benches at **Indore and Amaravati**, which are likely to be made functional shortly, on the basis of advertisement issued vide O.M. of even number dated 20th March, 2019.

Interested candidates may submit their applications on the prescribed format for the above positions in NCLT Benches at Indore and Amaravati by the last date, i.e., 15.04.2019.

(Akhilesh Kumar Singh)

A.K. 887

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